

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

(IA 114538/2018-APPLICATION FOR SUBSTITUTION, 114540/2018-FOR
CONDONATION OF DELAY IN FILING SUBSTITUTION APPLICATION, IA
114542/2018-EXEMPTION FROM FILING O.T.)

Date : 05-12-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s)

Ms. Sunita Pandey, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the application for substitution is condoned.

The application for substitution is allowed.

(MANISH SETHI)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR